

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For hearing	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivekananda. S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

ANUSHA MURTI



ADVOCATE FOR RESPONDENT/s:

ARCHISHMAN CHAUDHURY

VISHWAS NARAYANSWAMY



ORDER

Heard Ms. Anusha Murti, learned Counsel for the Petitioner and Shri Archishman Chaudhury along with Shri Vishwas Narayanswamy, learned Counsels for the Respondent. Post the case on **17.01.2020.**



MEMBER(T)



MEMBER(J)

Puja
Verified

Court Officer